

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.286/2005**

**This the 12<sup>th</sup> day of July, 2021.**

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

1. Amod N. Kulkarni  
S/o. Narayanbhai Kulkarni.
2. Deepak Chaturvedi  
S/o. Shri Ramesh Chand Chaturvedi.
3. Maqsd Ali Saiyed  
S/o. Shri S. Mali Saiyed.
4. Sanjay N. Shah  
S/o. Shri Natwarlal Shah.
5. Shailesh A. Shah  
S/o. Shri Arjunbhai Shah.
6. Sanjay T. Sharma  
S/o. Shri Tribhuvanbhai Sharma
7. Rajesh Kumar Sharma  
S/o. Shri Ramesh Chandra Sharma  
28, Prabhu Park, Old Chhani Road,  
Opp. A.S.Motors, Baroda 390 024.  
Mobile No.9825163635.  
(Address Received through email on 11.01.2021)
8. Rajesh Kumar Jaiswal  
S/o. Shri Shivmarium Jaiswal.
9. Sunil A. Sharma  
S/o. A.R.Sharma.
10. Sunil J. Joshi  
S/o. J.A.Joshi

All applicants are working as Senior Goods Loco Pilot in Mechanical/ Electrical  
Department of Western Railway, Baroda Yard.

Address for service of notice :

A/2, Sahjanand Flats,

Opp. Saraswati Complex, Manajalpur, GIDC Road

Vadodara -11..... Applicants

Versus

1. Union of India  
Notice to be served through

**CAT, Ahmedabad Bench**

The General Manager  
Western Railway, Churchgate,  
Mumbai 400 020.

2. Divisional Railway Manager (E)  
Western Railway,  
DRM Office, Pratapnagar  
Vadodara 390 004.
3. Senior Divisional Electrical Engineer (TRO)  
Divisional Railway Manager's Office,  
Western Railway, Pratapnagar  
Baroda – 390 004. .... Respondents

**(By Advocate : Shri M.J.Patel)**

**ORDER (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

1. Heard Shri Rajesh Sharma, one of the applicant of the OA i.e. applicant No.7, who is working as Loco Pilot, Mail Express at Headquarter, Baroda (Mobile No.98251 63635) and Shri M.J.Patel, counsel for the respondents.
2. Shri Rajesh Sharma, applicant No.7 of the OA submits that the cause was raised by them in the year 2005 and due to various litigations, the OA remains pending for consideration and now he submits that on behalf of all the applicants that they do not wish to pursue their grievance.
3. In the light of the statement made by Shri Rajesh Sharma, applicant No.7 of the OA as stated above, we dispose of the OA accordingly.

**(A.K.Dubey)**  
**Member (A)**

**(J.V.Bhairavia)**  
**Member (J)**

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